GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 1785 TO BE ANSWERED ON THE 16TH DECEMBER. 2022

Pharmaceutical PSUs

1785. SHRI UPENDRA SINGH RAWAT:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is planning for Preferential Procurement Policy for pharmaceutical Public Sector Undertakings (PSUs) involved in bulk procurement in the country;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) to (c): There are five pharma Public Sector Undertakings (PSUs) under the aegis of the Department of Pharmaceuticals, out of which as per Cabinet decision, two are under closure namely (i) Indian Drugs & Pharmaceuticals Limited (IDPL) and (ii) Rajasthan Drugs & Pharmaceuticals Limited (RDPL) and other three are under strategic disinvestment namely (i) Bengal Chemicals & Pharmaceuticals Limited (BCPL), (ii) Hindustan Antibiotics Limited (HAL) and (iii) Karnataka Antibiotics & Pharmaceutical Limited (KAPL).

With cabinet approval, the Department of Pharmaceuticals, in 2019, extended Pharmaceuticals Purchase Policy (PPP) for 104 products till the final closure/strategic disinvestment of the Pharma PSUs. Presently, three running Pharma PSUs such as BCPL, HAL and KAPL approach various Central Procurement Agencies and State Procurement Agencies, for supply of these 104 medicines / products, to be supplied under PPP.
